IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

OA 151 of 1996

Present: Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

Gepal Ch. Sarkar

- VS -

D/e Fests

For the Applicant : Mr. Samir Kr. Ghesh, Counsel

For the Respondents: None

Date of Order: 06-01-2003

ORDER

MR. A. SATHATH KHAN JM

When the matter is taken up for hearing to-day, the Ld. Counsel for the applicant was present; but the Ld. Counsel for the respondents was not present. However, Shri P.K. Saha, Assistant Superintendent of Post Offices, Murshidabad Division was present on behalf of the respondents' department and he brought to our notice that the applicant has been removed from service by an order dated 23-11-2001 after the applicant was placed under 'Put-Off' duty vide order dated 16-7-92 which is under challenge in this O.A. He further submits that an appeal had been preferred by the applicant and the same was dismissed by the Appellate Authority vide order dated 5-4-2002.

2. In view of this development the La. Counsel for the applicant proposes to challenge the afferesaid order removing the applicant from service.

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Junder the circumstances, we are of the spinion that the present O.A. has become infructuous since the order of 'Put-Off' may under challenge in this O.A. has compelled the applicant to may he challenge the order of removal from service, Accordingly, the O.A. is dismissed as being infructuous.

Member(J)

Member(A)

DKN